

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **27.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1151/2019 IN MA/344/2019

PETITION NUMBER : CP/193/IB/2018

NAME OF THE APPLICANT : A Balakrishna & 3 ors

NAME OF THE RESPONDENT : Sundaresan Nagarajan RP
(P Dot G Constructions Pvt Ltd)

UNDER SECTION : 60(5) of IBC

ORDER

Due to paucity of time, this matter is adjourned to **15.03.2021**.


(K.NATARAJAN)
Deputy Registrar

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